

upliftment of people of the State. It is, however, difficult to quantify such gains for individual States. The working Group on Coal and Lignite for the 9th Five Year Plan in their Report have projected production of 13 million tonnes of coal to come from captive mining.

(e) No such study has been undertaken by CIL and its subsidiaries.

Intellectual Property Right

579. SHRI NARESH PUGLIA : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government have found any bottlenecks in the Intellectual property Right and patent regime;

(b) if so, the details thereof;

(c) whether the Government propose to have a fresh look at issues relating to Intellectual Property Rights and the patent regime; and

(d) if so, the reasons for giving a fresh look on these issues?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (d) The Government is not aware of any bottlenecks in the Intellectual Property Right and patent regime. However, the Government has been taking steps from time to time to modernise the intellectual property administration to improve the quality of services provided to the users of the system.

Refinance by NABARD to Co-operative Bank

580. SHRI A. VENKATESH NAIK : Will the Minister of FINANCE be pleased to state:

Limit	No. of DCCBs		Limit Sanctioned		Limit Utilised	
	1996-97	1997-98	1996-97	1997-98	1996-97	1997-98
ST(Seasonal Agricultural Operations)	16	15	312.70	375.92	280.60	310.00
ST(Weavers)	4	6	3.45	5.80	2.86	3.69

NABARD has further reported that it has not provided refinance to any of the co-operative banks in Karnataka which were not eligible for refinance during the above period.

Sick Mills of N.T.C.

581. SHRI MOHAN RAWALE : Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government have taken any decision to hand over all the mills under the National

(a) the amount of refinance provided by NABARD to the co-operative bank in Karnataka during 1996-97 and 1997-98 and the number of such co-operative banks;

(b) whether NABARD has also provided refinance to some of the co-operative banks in the State which were not eligible for the refinance during the above period; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) The amount of refinance provided by National Bank for Agriculture and Rural Development (NABARD) to the co-operative banks in Karnataka during the year 1996-97 and 1997-98 under investment credit is indicated below:

Name of the Bank	Amount (Rs. in Crores)	
	1996-97	1997-98
(i) Karnataka State co-operative Apex Bank on behalf of District Central Co-operative Banks (DCCBs)	20.51	31.82
(ii) Karnataka State Co-operative Agriculture & Rural Development Bank	115.14	129.03

Further, as reported by NABARD, it has provided production credit viz Short Term(ST) credit limits to Karnataka State Co-operative Apex Bank under various schemes as follows :

(Rs. in crore)

Textile Corporation to the State Governments concerned for revival without any additional burden on them;

(b) if so, the details thereof;

(c) the reaction of the State Governments to the said move of the Union Government;

(d) whether the Government of Maharashtra have Submitted certain proposal to the Union Government in this regard; and